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O.A. No. 650 of 2009

Order dated: 21.02.2012

CORAM:

Hon'ble Shri C.R. Mohapatra, Member (Admn.)

&

Hon'ble Shri A. K. Patnaik, Member (Judl.)

On the basis of a memo filed on 10.02.2012 and

the submission made today by Mr. S. Hidayatullah, Ld.

Counsel appearing for the applicant, the O.A. is allowed to be

withdrawn. Accordingly, the same is dismissed as withdrawn.

Mr. S.K. Ojha, Ld. Standing Counsel appearing
for the Respondent-Railways is present.



MEMBER (Judl.)



MEMBER (Admn.)

RK